

failure and post-operative complications have been sent to all the State Governments and Union Territories.

### Kendriya Vidyalayas

94. SHRI VIKRAM MAHAJAN: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the total number of Kendriya Vidyalayas in the country with their break-up, State-wise:

(b) the number of Kendriya Vidyalayas opened in the beginning of academic year 1973-74 in the country and their locations; and

(c) whether it is proposed to open a Kendriya Vidyalayas in the country in every District and if so, the particulars thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) There are at present 166 Kendriya Vidyalayas in the country and their State-wise break up is as under:—

Sl. No.	Name of the State	Number of Vidyalayas
1	2	3
1.	Andhra Pradesh	7
2.	Assam	8
3.	Bihar	10
4.	Gujarat	9
5.	Haryana	4
6.	Himachal Pradesh	1
7.	Jammu and Kashmir	3

1	2	3
8.	Kerala	4
9.	Madhya Pradesh	9
10.	Maharashtra	19
11.	Mysore	7
12.	Orissa	5
13.	Punjab	6
14.	Rajasthan	10
15.	Tamil Nadu	10
16.	Uttar Pradesh	27
17.	West Bengal	10
18.	Meghalaya	1
19.	Tripura	1
20.	Manipur	1

### Union Territories

1.	Andaman and Nicobar Islands	1
2.	Chandigarh	1
3.	Delhi	10
4.	Goa	1
5.	Pondicherry	1
<b>TOTAL</b>		<b>166</b>

(b) Only ten Kendriya Vidyalayas have so far been opened by the Kendriya Vidyalaya Sangathan during

1973-74 in the country and their locations are as follows —

Sl. No.	Location	
1	Gauhati (Borjar)	Assam
2	Binaguri	West Bengal
3	Barrackpore	West Bengal
4	39, Gorkha Training Centre, Birpur Dehra Dun	Uttar Pradesh
5	Gorakhpur	Uttar Pradesh
6	Kamptee	Maharashtra
7	Ganeshkhind (Poona)	Maharashtra
8	Janakpuri (New Delhi)	Delhi
9	Jamalpur	Bihar
10	Bharatpur	Rajasthan

(c) No Sir The Kendriya Vidyalayas are primarily meant for catering to the educational needs of transferable defence personnel and Central Government employees Kendriya Vidyalayas are opened keeping in view the concentration of transferable Central Government employees at any particular station

(c) what is the progress registered in each State in implementing this scheme, and

(d) whether nine out of thirteen States have not furnished to the Ministry their quarterly block-wise reports and the progress of the scheme?

**House site for Landless Poor in villages**

95 SHRI C. JANARDHANAN

SHRI C. K. CHANDRAPPAN

Will the Minister of WORKS AND HOUSING be pleased to state

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) Yes Sir

(a) whether the Centre has sanctioned funds to the State Government for acquiring house-sites for landless poor in the villages;

(b) A statement showing the amounts released by the Government of India to various State Governments during 1972-73 under the Scheme for provision of house-sites to landless workers in rural areas is attached. Information about the amount actually utilised by the State Governments is not available

(b) if so, how far these funds sanctioned for each State for 1972-73 have been utilised by the States

(c) and (d) A statement giving the requisite information is attached. Only four States have not so far furnished the required progress report